

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3728
TO BE ANSWERED ON 16TH JULY, 2019

MISUSE OF AADHAAR CARD

3728. SHRI MANICKAM TAGORE B.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that there are several cases of misuse of Aadhaar card for purchase of food essentials in ration shops across the country; and
- (b) if so, the details of the cases filed and whether it is also a fact that officials of ration shops are involved in the misuse of Aadhaar card and siphoning off the food meant for poor, if so, the actions taken by the Government in this regard?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) to (b): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and State/UT Governments. Central Govt. is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation and distribution of foodgrains within the States/UTs, identification of eligible beneficiaries/families, issuance of ration cards to them and supervision and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Government.

Some complaints/reports of malpractices involving use of Aadhaar during the distribution of subsidised foodgrains in States/UTs have been reported to this Department. The details of actions taken by States/UTs, as per reports available in this Department, are as follows:-

Action taken against FPSs in States/UTs :-

No. of districts	Total number of Aadhaar cards misused	Total No. of FIR lodged in the districts	Total No. of FPSs suspended	Total No. of FPSs Cancelled
43	859	517	557	984

Action taken against officers / employees in States/UTs :-

No. of employees involved	Departmental action taken	Suspension of employees
07	03	04